

Panax-Pseudoginseng found in India is one of the plants which is used as Ginseng. This is used as astringent and for fevers and vitality.

(b) Central Institute of Medicinal and Aromatic Plants, Lucknow is trying to introduce American ginseng in Kashmir Valley.

Handloom Products Produced by Powerlooms

264. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of TEXTILES be pleased to state:

(a) the measures being taken to ensure that the products produced by handlooms are not produced by powerlooms, and

(b) the steps taken to get vacated the court orders permitting the powerlooms to produce all the varieties of cloth that have been reserved for handlooms?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Government is committed to the policy of reservation of products for exclusive production on handlooms. That is why Handlooms (Reservation of Articles for Production) Act, 1985 was enacted by the Central Government under which a total of twenty-two products were reserved for exclusive production on handlooms. Simultaneously, Government of India set up Office of the Chief Enforcement Officer at Delhi with Regional offices at Coimbatore and Pune to oversee the enforcement of the Reservation Orders. Provision of funds was made in the Central budget for providing assistance to the State Governments for setting up of State level enforcement offices. Such offices have been set up in the States of Gujarat, UP, Rajasthan, Andhra Pradesh and Kerala.

(b) Central Government is actively

pursuing the case in the supreme Court which has granted a stay on the operation of the Act and the orders issued thereunder. The case was parheard in supreme Court on 17th and 18th October, 1989. Government is pursuing the matter for expeditious disposal of the case.

Sugar to Kerala

265. SHRI PALAI K.M. MATHEW: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantum of sugar supplied to Kerala from January to June, 1990, month-wise;

(b) how much of it has been distributed in the State; and

(c) whether Centre is obtaining utilisation certificate from the State, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRIRAMPujan PATEL): (a) The monthly levy sugar quota of Kerala since February 1987 is 11953 MT.

(b) The distribution of levy sugar under Public Distribution System is the responsibility of the State Government.

(c) The allotted quantity is being lifted regularly by the State Government from the sugar mills.

Accommodation to Lady Operators in Minto Road Press

266. SHRI A. CHARLES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of Key Board Operators in Government of India Press,